



Recovery Division
Southern Regional Office

Tel: 044-2888 0222
Email ID: recoverysro@sebi.gov.in

Order releasing of Bank/Post office Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 8177 & 8178 of 2022
Recovery Certificate No. 4355 of 2021

The Principal Officer/Chairman & Managing Director / CEO

All the Banks/Post Offices in India
NSDL/CDSL, Mumbai
All Mutual Funds
The Postmaster of all the Post Offices in India

1. Whereas **Recovery Certificate No. 4355 of 2021** has been modified by the Recovery Officer on Dec 20, 2022 for recovery of a sum of **Rs.11,81,000/-** (Rupees Eleven Lakhs Eighty-One Thousand Only) against **Venmax Drugs and Pharmaceuticals Limited (PAN: AAACY1073C)** along with interest and costs in respect of the said certificate in the above Recovery Proceedings.
2. And whereas the Modified Notice of Attachments in the above proceedings were issued vide AP No. **8177 & 8178 of 2022 dated March 02,2026** attaching the bank/post office accounts /demat accounts / mutual fund folios of the Defaulter;
3. And whereas SEBI has now recovered a sum of **Rs.15,71,411/-** (Rupees Fifteen Lakhs Seventy-One Thousand Four Hundred and Eleven only) which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank/Post office accounts/ Lockers, Demat Accounts and Mutual Fund Folios of **Venmax Drugs and Pharmaceuticals Limited (PAN: AAACY1073C)** attached, if any, pursuant to the above said notice/s of attachments.

Given under my hand and seal at Chennai on this **March 17, 2026**.

Seal



CC to:

Venmax Drugs and Pharmaceuticals Limited
H No 1140, Rajeswari Ware House,
Opposite to Sri Convention
Kompally Quthbullapur,
Hyderabad-500055

Recovery Officer

मोहम्मद साजिद
MOHD SAJID

वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai